OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ)
TIS HAZARI COURTS, DELHI

OFFICE ORDER

All the Ahlmads/Assisant Ahlmads/Naib Nazirs/Civil Nazirs posted in the Court of Central and West District of Tis Hazari Courts, Delhi are directed to clear all pending Certified applications related to the Copying *Agency (to ensure zero backlog of CA Applications)* and obtain **"Clearance Certificate"** from the Branch In-charge, Copying Agency before proceeding on Spl. Casual Leave.

Non-compliance of the order will be viewed seriously and disciplinary action will be taken against erring official(s) without any further notice.

(Mukesh Kumar)
DJ (Comm.Court)-11/ Officer In-charge
Copying Agency (HQ)
Tis Hazari Court, Delhi

No. 34712–962 CA/Central & West/HQs/Delhi/2026

Dated 03 JUN 2026

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judge HQs & West District, Tis Hazari, Delhi
2. All the Judicial Officers posted in the HQs & West District, Tis Hazari Court, Delhi with request to direct the staff of their respective Court to take up this issue on priority basis.
3. All the Judicial Officers of Family Court HQs & West District, Tis Hazari Court, Delhi with request to direct the staff of their respective Court to take up this issue on priority basis
4. The Branch-In-Charge Record Room, Bail Matters & Vigilance for necessary compliance.
5. The Branch In-charge, R&I Branch for uploading the order on LAYERS.
6. The Branch in Charge, Computer Branch for necessary uploading on website.
7. The Office of the Ld. Principal D&SJ (HQs & West District), Tis Hazari Courts, Delhi.

(Mukesh Kumar)
DJ (Comm.Court)-11/Officer In-charge
Copying Agency (HQ)
Tis Hazari Court, Delhi